

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A. No. 213 of 1996

(O.A. No. 870 of 1996)

Present : HON'BLE DR. B.C. SARMA, ADMINISTRATIVE MEMBER.

HON'BLE MR. D. PURKAYASTHA, JUDICIAL MEMBER.

1. Sri Raghab Ram Bhattacharya
2. Sri Kamakhya Charan Banerjee.

... Applicants.

Vrs.

UNION OF INDIA & ORS (Z.S.I)

For applicants : Mr. S.K. Chatterjee, Counsel.

For respondents : Mr. M.S. Banerjee, Counsel.

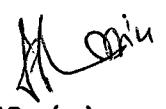
Heard on : 21.11.97.

Ordered on : 21.11.97.

O R D E R

B.C. Sarma, A.M.

1. This M.A. has been filed for giving liberty to move the O.A. jointly by two applicants. We have heard the submission of the 1st. Counsel for both the parties.
2. The M.A. is allowed and thus disposed of without passing any order as to costs. Further time is allowed to the respondents to file reply in the O.A.


MEMBER (J)


MEMBER (A)